

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: Andhra Pradesh Judicial Academy, Secunderabad – Training Programme – District and Sessions Judges - Nomination of 35 newly promoted District and Sessions Judges to participate in the XIII Professional Advancement Course for two weeks from 18.04.2016 to 30.04.2016 at Andhra Pradesh Judicial Academy, Secunderabad – **ORDERS - ISSUED.**

REF: 1. Letters Roc.No.192/2016/APJA-Sec'bad, dated 10.03.2016 and 31.03.2016 from the Director, A.P. Judicial Academy, Secunderabad.
2. Appln. Dis.No.121, dated 26.03.2016 from Smt. A.Gayathri Devi.

ORDER ROC.NO.2100/2016-B.SPL. DATED: 02.04.2016

The High Court is pleased to pass the following order:

The following 35 newly promoted District and Sessions Judges, mentioned in Column No.2, are hereby nominated to participate in the **XIII Professional Advancement Course** for two weeks i.e., from 18.04.2016 to 30.04.2016 at Andhra Pradesh Judicial Academy, Secunderabad and directed to handover charge of their posts to the officers mentioned in Column No.3, and proceed to attend the said Course and to report at the Academy at 8.30 am., on 18.04.2016 (Monday).

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SRI K.VENKATESWARLU, III Addl. District and Sessions Judge, Adilabad at Asifabad.	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Adilabad.
2.	SMT. B.PRATHIMA, VI Addl. District and Sessions Judge, Siddipet, Medak District. (The officer is directed to handover charge of her post and also the post of IV Addl. District and Sessions Judge (FTC), Siddipet, which post she is holding in full additional charge)	VIII Addl. District and Sessions Judge, Medak.
3.	SRI CHINNAMSETTY RAJU, IX Addl. District and Sessions Judge (FTC), Machilipatnam, Krishna District.	VI Addl. District and Sessions Judge, Machilipatnam, Krishna District.
4.	SRI G.ANWAR BASHA, Spl. Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Kadapa.	Prl. District and Sessions Judge, Kadapa.
5.	SRI P.BHASKARA RAO, Spl. Judge for trial of Anti Corruption Bureau Cases, Karimnagar.	Chairman, LRAT-cum-III Addl. District and Sessions Judge, Karimnagar.

6.	SMT. G.RAJANI, Spl. Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Medak at Sangareddy. (The officer is directed to handover charge of her post and also the post of II Addl. District and Sessions Judge (FTC), Sangareddy, which post she is holding in full additional charge)	I Addl. District and Sessions Judge, Medak at Sangareddy Sangareddy.
7.	SRI K.AJITHA SIMHA RAO, VIII Addl. District and Sessions Judge, Miryalaguda, Nalgonda District.	I Addl. District and Sessions Judge, Nalgonda.
8.	SRI K.V.MAHA LAKSHMI, Chairman, Permanent Lok Adalat, Ananthapuram.	Pri. District and Sessions Judge, Ananthapuram.
9.	SRI VEERAPU NAGESWARA RAO, Chairman, Permanent Lok Adalat, Chittoor.	Pri. District and Sessions Judge, Chittoor.
10.	SRI G.VALLABHA NAIDU, XI Addl. District and Sessions Judge, Gudiwada, Krishna District.	VI Addl. District and Sessions Judge, Machilipatnam, Krishna District.
11.	SRI R.J.VISWANADHAM, Spl. Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Ongole, Prakasam District.	Pri. District and Sessions Judge, Prakasam at Ongole.
12.	SRI M.V.BHASKARA RAO, V Addl. District and Sessions Judge, Kothagudem, Khammam District.	Pri. District and Sessions Judge, Khammam.
13.	SRI V.GOPALA KRISHNA RAO, Spl. Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Srikakulam.	Pri. District and Sessions Judge, Srikakulam.
14.	SRI V.SRINIVASA ANJANEYA MURTHY, Presiding Officer, A.P. Wakf Tribunal, Hyderabad.	II Addl. Chief Judge, City Civil Court, Hyderabad.
15.	SRI K.SIVARAMA KRISHNA, II Addl. Special Judge for CBI Cases, Visakhapatnam. (The officer is directed to handover charge of his post and also the post of III Addl. Special Judge for CBI Cases, Visakhapatnam, which post he is holding in full additional charge)	I Addl. Special Judge for CBI Cases, Visakhapatnam.
16.	SMT. PREMA RAJESWARI, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda.	I Addl. District and Sessions Judge, Nalgonda.
17.	MS. C.P.VINDHESWARI, Spl. Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Nalgonda.	Pri. District and Sessions Judge, Nalgonda.

18.	SRI M.TIRUMALA RAO, V Addl. District and Sessions Judge, Rayachoti, Kadapa District. (The officer is directed to handover charge of his post and also the post of III Addl. District and Sessions Judge, Rajampet, which post he is holding in full additional charge)	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Kadapa.
19.	SRI G.KABARDHI, IX Addl. District and Sessions Judge, Chittoor.	VIII Addl. District and Sessions Judge, Chittoor.
20.	SMT. C.RAMA DEVI, Judge, Family Court-cum-VII Addl. District and Sessions Judge, Eluru, West Godavari District. (The officer is directed to handover charge of her post and also the post of V Addl. District and Sessions Judge (FTC), Eluru, which post she is holding in full additional charge)	Chairman, LRAT-cum-II Addl. District and Sessions Judge, Eluru, West Godavari District.
21.	SMT. K.SUDHAMANI, Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam.	I Addl. District and Sessions Judge, Srikakulam.
22.	SRI G.DURGAIAH, Judge, Family Court-cum-IV Addl. District and Sessions Judge, Vijayawada, Krishna District.	Judge, Mahila Court-cum-V Addl. District and Sessions Judge, Vijayawada, Krishna District.
23.	SRI D.HEMANTH KUMAR, III Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar.	Chairman, LRAT-cum-II Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
24.	SMT. P.ANNAPURNA, Chairman, Permanent Lok Adalat, Visakhapatnam.	Prl. District and Sessions Judge, Visakhapatnam.
25.	SMT. B.GAYATHRI, Chairman, LRAT-cum-IV Addl. District and Sessions Judge, Kakinada, East Godavari District. (The officer is directed to handover charge of her post and also the post of XII Addl. District and Sessions Judge, Pithapuram, which post she is holding in full additional charge)	III Addl. District and Sessions Judge, Kakinada, East Godavari District.
26.	SRI B.RAJASEKHAR, III Member, Tribunal for Disciplinary Proceedings-cum-VIII Addl. Chief Judge, City Civil Court, Hyderabad. (The officer is directed to handover charge of his post and also the posts of Chairman, Tribunal for Disciplinary Proceedings, Hyderabad and II Member, Tribunal for Disciplinary Proceedings, Hyderabad, which posts he is holding in full additional charge)	XI Addl. Chief Judge, City Civil Court, Hyderabad.

27.	SMT. D.SARALA KUMARI, Chairman, Co-operative Tribunal, Hyderabad.	Chairman, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.
28.	SRI M.RAMA KRISHNA, I Addl. District and Sessions Judge, Machilipatnam, Krishna District.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-X Addl. District and Sessions Judge, Machilipatnam, Krishna District.
29.	SMT. S.RAJANI, Chairman, Permanent Lok Adalat, Machilipatnam, Krishna District.	Pri. District and Sessions Judge, Krishna at Machilipatnam.
30.	SRI G.ADINARAYANA, XI Addl. District and Sessions Judge, Piler, Chittoor District.	II Addl. District and Sessions Judge, Madanapalle, Chittoor District.
31.	SRI A.SRINIVAS KUMAR, IX Addl. District and Sessions Judge, Wanaparthy, Mahabubnagar District.	Special Judge for trial of cases under the SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Mahabubnagar.
32.	SRI V.MOHAN KUMAR, Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Ongole, Prakasam District.	I Addl. District and Sessions Judge, Prakasam at Ongole.
33.	SMT. S.SREEDEVI, Spl. Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VIII Addl. District and Sessions Judge, Eluru, West Godavari District.	I Addl. District and Sessions Judge, West Godavari at Eluru.
34.	SRI S.RADHA KRISHNA MURTHY, II Addl. Metropolitan Sessions Judge, Hyderabad.	IV Addl. Metropolitan Sessions Judge, Hyderabad.
35.	DR. CH.NIRMALA K.R.DAYAVATHI, Chairman, Permanent Lok Adalat, Hyderabad.	Chief Judge, City Civil Court, Hyderabad.

The Officers mentioned in Column No.3, will be in full additional charge of the posts mentioned in Column No.2, during the period of absence of the above said officers who are nominated to participate in the above said course for two weeks from 18.04.2016 to 30.04.2016 at Andhra Pradesh Judicial Academy, Secunderabad.

On return from the above said course, the officers mentioned in Column No.2 will rejoin duty in their respective posts.

NOTE: The Training Proceedings is placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting training at Andhra Pradesh Judicial Academy, Secunderabad.


2.4.2016
REGISTRAR (VIGILANCE)

To

1. The officers.
2. The incharge officers.

3. The Central Project Coordinator, High Court of Judicature at Hyderabad
(With a request to direct the concerned to upload the proceedings in the High Court's website).
4. The Director, A.P. Judicial Academy, Secunderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Metropolitan Sessions Judge, Hyderabad.
8. **THE PRL DISTRICT AND SESSIONS JUDGES:**
Adilabad, Ananthapuram, Chittoor, East Godavari at Rajahmundry, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Medak at Sangareddy, Mahabubnagar, Nalgonda, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, West Godavari at Eluru.
9. The Pay and Accounts Officer, Hyderabad.
10. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Ananthapuram, Chittoor, East Godavari at Kakinada, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Medak at Sangareddy, Mahabubnagar, Nalgonda, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, West Godavari at Eluru.
11. **THE SUB-TREASURY OFFICERS:**
Asifabad (Adilabad District), Miryalaguda (Nalgonda District), Gudiwada (Krishna District), Kothagudem (Khammam District), Rayachoti (Kadapa District), Vijayawada (Krishna District), Wanaparthy (Mahabubnagar District).
12. **THE SECTION OFFICERS:** Establishment Section, Special Officers Section, Vigilance Cell, E-Section, Work Review Cell, O.P.Cell, B-Section, Accounts Section, Computer Section, D-BudgetSection, High Court of Judicature at Hyderabad.
+Spare.

